

**URGENT**  
**OUT AT ONCE**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS).**  
**TIS HAZARI, DELHI**  
**OFFICE OF CHAIRPERSON (ELECTION COMMITTEE).**  
**DBA ELECTIONS-2024**

No. \_\_\_\_\_/EC/DBA/2025

Dated 18.03.2025

To,

(i) Sh. Ravinder Singh, Advocate,  
Chief Election Commissioner,  
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathi,  
Returning Officer,  
for Delhi Bar Association Election 2024

Sub: Non-casting of vote by the following Members of the Delhi Bar Association.

Sir,

This is to inform you that as per the verification of records pertaining to the learned Members who were found to be eligible /ineligible as per criteria laid down for the Declaration form, the following learned Members are ineligible to vote due to the objections communicated earlier as well as mentioned herein below. However, they have been erroneously issued the proximity card.

You are, accordingly, requested to take necessary measures ensuring that the following members are not allowed to vote in the upcoming elections:-

Declaration Name form No.	BCD No.	DBA No.	Objection
A-227 Dwibendu Shekhar Barik	D/943/2011	D-831	Incomplete ordersheets
A-911 Nitin Sharma	D/2203A/2017	N-1492	Incomplete o/s, enrollment after 31.07.2023
D-782 Prashant Kumar	D/3175/1999	P-763	Cash payment
A-690 Rohit Kumar	D/4488/2021	R-3743	Enrollment after 31.07.2023
A-551 Satpal Sharma	D/767/2016	S-4063	Incomplete o/s, AIBE proof, dues

234B

331

				pending
A-1144	Sheonarain Tripathi	D/1104/1995	S-3027	BCD ID not given

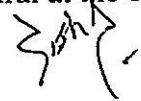
Separate communications have also been sent to the Ld. Members in this respect.

You are, therefore, requested to do the needful at the earliest.

forwarded:

Nikhil

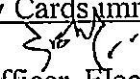
Ld. Chairman  
Election Committee, DBA-2024  
No. 14501/EC/DBA/2025

  
Nodal Officer, Election Committee  
Delhi Bar Association

18 MAR 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) Hony. Secretary, Delhi Bar Association.
- 5)  The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 6) Advocate Sh. Dwibendu Shekhar Barik, Ch. No.102, A.K. Sen B, Supreme Court, New Delhi, No.8285871254, with request to return the Proximity Cards immediately.
- 7) Advocate Sh. Nitin Sharma, Ch. No.C-11, Cl. Joseph Block, THC, Delhi, No.8588983619, with request to return the Proximity Cards immediately.
- 8) Advocate Sh. Prashant Kumar, Ch. No.B-14, BGS Block, THC, Delhi, No.7903576159, with request to return the Proximity Cards immediately.
- 9) Advocate Sh. Rohit Kumar, Ch. No.B-129, BGS Block, THC, Delhi, No.8533873565, with request to return the Proximity Cards immediately.
- 10) Advocate Sh. Satpal Sharma, Ch. No.753, Western Wing, THC, Delhi, No.9599495581, with request to return the Proximity Cards immediately.
- 11) Advocate Sh. Sheonarain Tripathi, Ch. No.M-4, Civil Wing, THC, Delhi, No.9810064292, with request to return the Proximity Cards immediately.

  
Nodal Officer, Election Committee  
Delhi Bar Association